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29.09.15

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भारतीय जनता पार्टी
Bharatiya Janata Party

Dyno:- 310, PPEMS
29.09.2015

Date: 25.09.2015

BJP Central Office

Dairy No... 0354.....

Date... 25/9/15.....



To,

Under Secretary,
Election Commission of India,
Nirvachan Sadan,
Ashoka Road,
New Delhi -110001

Re : Submission of the Financial Statements for the Financial Year 2013-14.

Sir,

In compliance to your letter no.56/AA/2014/PPEMS/882, enclosed please find the financial statements with the Audit Report for the financial year 2013-14.

Thanking You,

Yours Sincerely

[Handwritten signature]
25.09.15

Er. Arun Kumar Jain
Office Secretary

Er. Arun Kumar Jain
Office Secretary
Bhartiya Janta Party
Central Office,
11, Ashoka Road,
New Delhi-110001

INDIAN INCOME TAX RETURN ACKNOWLEDGEMENT

[Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-3, ITR-4S (SUGAM), ITR-4, ITR-5, ITR-6, ITR-7 transmitted electronically with digital signature]

Assessment Year
2014-15

TRANSMISSION	Name BHARATIYA JANATA PARTY			PAN AAABB0157F	
	Flat/Door/Block No 11	Name Of Premises/Building/Village			Form No. which has been electronically transmitted ITR-7
	Road/Street/Post Office	Area/Locality ASHOKA ROAD			
	Town/City/District NEW DELHI	State DELHI	Pin 110001	Status AOP(Trusts)	
	Designation of AO(Ward/Circle) DCIT / ACIT CIR 31(1)			Original or Revised ORIGINAL	
	E-filing Acknowledgement Number 492446941280215			Date(DD/MM/YYYY) 28-02-2015	
1	Gross total income			1	0
2	Deductions under Chapter-VI-A			2	0
3	Total Income			3	0
3a	Current Year loss, if any			3a	0
4	Net tax payable			4	0
5	Interest payable			5	0
6	Total tax and interest payable			6	0
7	Taxes Paid	a	Advance Tax	7a	0
		b	TDS	7b	8551318
		c	TCS	7c	0
		d	Self Assessment Tax	7d	0
		e	Total Taxes Paid (7a+7b+7c +7d)	7e	8551318
8	Tax Payable (6-7e)			8	0
9	Refund (7e-6)			9	8551320

Return has been digitally signed by PIYUSH GOYAL in the capacity of TREASURER

g PAN AFXPG3410L from IP Address 122.176.218.65 on 28-02-2015 at NEW DELHI

l No & issuer 841847C=IN, O=eMudhra Consumer Services Limited, OU=Certifying Authority, CN=e-Mudhra Sub CA for Class 2 Individual 2011

DO NOT SEND THIS ACKNOWLEDGEMENT TO CPC, BENGALURU

V. K. THAPAR & CO., CHARTERED ACCOUNTANTS
C-2/37, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI - 110016
Tel.: 011-26565699, 26510331 FAX : 011-26527249 EMAIL : veni@vktco.com

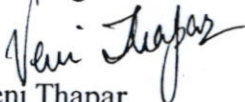
AUDITORS' REPORT

We have checked the annexed Consolidated Balance Sheet of the BHARATIYA JANATA PARTY as on 31st March 2014 and the Statement of Receipts and Payments for the year ended on that date into which have been merged the Accounts of the party's Central Office and Parliamentary Party audited by us and Andhra Pradesh, Assam, Bihar Pradesh, West Bengal, Chandigarh, Chattisgarh, Delhi Pradesh, Goa Pradesh, Gujrat Pradesh, Haryana, Himachal Pradesh, Jammu & Kashmir, Jharkhand, Kerala, Karnataka, Maharashtra, Madhya Pradesh, Orissa Pradesh, Punjab, Rajasthan, Tamilnadu, Uttar Pradesh, Uttrakhand, and NEBA states audited by other Auditors.

The Party has maintained the accounts on Cash basis and as such no provision has been made for the depreciation.

We have to certify that the Statements give a true and correct view of the State of Affairs of the Party as on 31st March 2014.

For V K Thapar & Co.
Chartered Accountants
Firm Regn. No. 001181N


Veni Thapar
Partner
M.No. 93527

Place : New Delhi

Dated : 26th February 2015

BHARATIYA JANATA PARTY
ASSTT. YEAR 2013-2014 (Y.E 31-03-2013)
PAN NO. AAABB0157F
Date of Incorporation : 06.04.1980

COMPUTATION OF INCOME

		<u>RUPEES</u>
Voluntary Contributions	Rs. <u>6,420,666,871</u>	Exempt
Contribution - Membership Fees	Rs. <u>27,448,850</u>	Exempt
<u>Income from other sources</u>	Rs. <u>286,102,093</u>	Exempt
<u>Income from Property</u>		
Rent Received	2,416,342	
Less : For repairs @30%	<u>724,903</u>	
	Rs. <u>1,691,439</u>	Exempt
<u>Income from Business</u>		
Sale of Publications	1,533,620	
Less : Direct Expenses	<u>60,574,250</u>	-59,040,630
		<u>-59,040,630</u>
	Assessable Loss	-59,040,630
	Rounded off to (Loss)	<u>-59,040,630</u>
(SUBJECT TO PAST LOSSES)		
TAX PAYABLE		NIL
TDS (As per Form 26 AS enclosed)		8,551,320
	Refundable	<u>8,551,320</u>

Moyal